

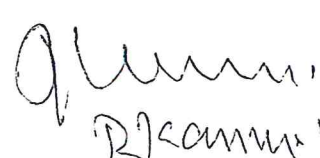
NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER	: CA/49/2017
	IN
PETITION NUMBER	: CP/472/ (IB)/2017
NAME OF THE PETITIONER(S)	: GEETHANJALI CONVENTION CENTRE
NAME OF THE RESPONDENT(S)	: R. VENKATAKRISHNAN, RP (IN THE MATTER OF BKR HOTELS & RESORTS PVT LTD)
UNDER SECTION	: 19(2)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1)	R. Kannan 9500123979 gkrk7 @ yahoo.in	P. C. S. - for Geethanjali Convention Centre	 R. Kannan

ORDER

Representative for the Applicant present in CA/49/IB/2018 filed in CP/472/IB/2017.

The Registry is directed to issue notice to the Respondent to file reply on next date of hearing. The Applicant is also directed to issue private notice to the Respondent.

Put up on 06.02.2018 at 10.30 A.M.

-sd-
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

ghk